

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 03/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE PARTIES: M/s. Tata Motors Finance Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|----------------|--------------------------|-------------------------------------------------------------------------------------|
| 1 | Zaid S. Aroori | Advocate for Objector |  |

Common Order

CSP No.02/230-232/NCLT/MB/MAH/2017

CSP No.03/230-232/NCLT/MB/MAH/2017

At request of Registrar of Companies, list this matter on 05th April, 2017.

Sd/-

V. NALLASENAPATHY
Member (Judicial)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Technical)